

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REVIEW APPLICATION NO. 170/00004/2020

IN

ORIGINAL APPLICATION No.170/00162-163/2018

DATED THIS THE 6TH DAY OF JANUARY 2020

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

1.Smt.Kanchana KV,
W/o C.Vijaykumar,
Aged 41 years,
working as Data Entry Operator Grade-III,
Office of the National Sample
Survey Office,
Data Processing Division,
3rd Floor, F Wing, Kendriya Sadan,
Koramangala, Bangalore – 560 034.

2.Smt.R.Kumari Nirmala,
D/o M.Ramakrishna,
Aged 43 years,
working as Data Entry Operator Grade-III,
Office of the National Sample
Survey Organization (FOD),
Data Processing Division,
3rd Floor, F Wing, Kendriya Sadan,
Koramangala, Bangalore – 560 034.

... Review Applicants

(By Shri Ranganatha S.Jois..... Advocate)

Vs.

1.The Union of India,
Secretary & CSI,
Ministry of Statistics & Programme
Implementation,

Sardar Patel Bhavan,
Sansad Marg, New Delhi – 110 001.

2. The Deputy Director General,
NSSO, DPC (Centre)
III Floor, F Wing, Kendriya Sadan,
Koramangala, Bangalore – 560 034.

3.The Deputy Director General,
NSSO, DPC (Centre)
III Floor, F Wing, Kendriya Sadan,
Koramangala, Bangalore – 560 034.

4.The Director (CSW)
NSSO, Data Processing Division,
(Head Quarters), No.164,GLT Road,
Mahalanobis Bhavan,
Kolkata 700 108.

... Review Respondents

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. We have explained why a deviation had to be taken in this matter. This was the only matrix of the matter in which attention of the adjudicator was invited. Therefore, no merit in the RA. RA dismissed. No order as to costs.

(CV. SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

bk

Annexures referred to by the applicants in RA.No.4 /2020

Annexure RA-1: Copy of order dated 6.7.2015 in OA.210/ 2015

Annexure RA-2: Copy of order dated 6.7.2015 in OA.209/ 2015

Annexure RA-3:Copy of order dated 9.10.2018 in OA.No.178/2017

Annexure RA-4:Copy of order dated 1.4.2013 in OA.No.339/2011

Annexure RA-5:Copy of order dated 22.7.2019 in OA.No.162-163/2018

bk.

.....